

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT)(Insolvency) No. 995 of 2019**

**&**

**I.A No. 179 of 2020**

**IN THE MATTER OF:**

**S.S. Natural Resources Pvt. Ltd.**

**...Appellant**

**Versus**

**RamsarupIndustires Ltd. &Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Sumant Batra and Mr. Sanjay Bhatt & Ms. Niharika Sharma, Advocates.**

**Respondent: Mr. Krishnendu Datta, Sr. Advocate for R-4.  
Mr. Mahender Ralhan, Mr. Vikram Mehta & Mr. Mansa Shukla , Advocates for R-4.  
Mr. Rony O. John, Mr. Deep Roy & Mr. Nishith Doshi, Advocates.  
Sr. Adv. Mr. DarpanWadhwa (COC), Mr. Aman Varma & Ms. Smriti Churiwal, Advocates for R-5.  
Mr. Dinkar Singh, ARCIL.**

**With**

**Company Appeal (AT) (Insolvency) No. 988 of 2019**

**IN THE MATTER OF:**

**Pegasus Assets Reconstruction Pvt. Ltd.**

**...Appellant**

**Versus**

**KshitizChhawchharia (RP) &Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Sugam Seth and Mr. Atul Sharma, Advocates.**

**Respondent: Mr. Mahender Ralhan, Mr. Rony O. John, Mr. Deep Roy & Mr. Nishith Doshi.  
Mr. Dinkar Singh, ARCIL.**

**Mr. Darpan Wadhwa (COC), Mr. Aman Varma & Ms. Amriti Churiwal, Advocate for R-4.**

**Mr. Sumant Batra, Mr. Sanjay Bhatt & Ms. Niharika Sharma, Advocates for Successful Resolution Applicant.**

**With**

**Company Appeal (AT) (Insolvency) No. 1039 of 2019**

**IN THE MATTER OF:**

**Ashish Jhunjunwala&Ors.**

**...Appellants**

**Versus**

**KshitizChhawchharia (RP)**

**Of Ramsarup Industries Ltd. &Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Rishav Banerjee, Mr. ZeeshanHaque, Mr. Aashish Jhunjunwala & Mr. R.B. Phookan, Advocates.**

**Respondent: Mr. Mahender Ralhan, Mr. Rony O. John, Mr. Deep Roy & Mr. Nishith Doshi.  
Mr. Darpan Wadhwa (COC), Mr. Aman Varma & Ms. Smriti Churiwal, Advocates for R-4.  
Mr. Dinkar Singh, ARCIL.  
Mr. Sumant Batra, Mr. Sanjay Bhatt, Ms. Niharika Sharma, Advocates for Successful Resolution Applicant.**

**With**

**Company Appeal (AT) (Insolvency) No. 1124 of 2019**

**IN THE MATTER OF:**

**Ashish Jhunjunwala**

**...Appellants**

**Versus**

**Kshitiz Chhawchharia (RP)**

**Of Ramsarup Industries Ltd. &Ors.**

**...Respondents**

**Present:**

**For Appellant:** Mr. Rishav Banerjee, Mr. Zeeshan Haque, Mr. Aashish Jhunjunwala & Mr. R.B. Phookan, Advocates.

**Respondent:** Mr. Rony John, Mr. Deep Roy, Mr. Mahender Ralhan & Mr. Nishith Doshi, Advocates.  
Mr. Dinkar Singh (ARCIL).  
Mr. Sumant Batra, Mr. Sanjay Bhatt, Ms. Niharika Sharma, Advocates for Successful Resolution Applicant.

**With**

**Company Appeal (AT) (Insolvency) No. 1125 of 2019**

**IN THE MATTER OF:**

**Vanguard Credit & Holdings Pvt. Ltd. ...Appellant**

**Versus**

**KshitizChhawchharia (RP)**

**Of Ramsarup Industries Ltd. &Anr. ...Respondents**

**Present:**

**For Appellant:** Mr. Rishav Banerjee, Mr. Zeeshan Haque, Mr. Aashish Jhunjunwala & Mr. R.B. Phookan, Advocates.

**Respondent:** Mr. Rony John, Mr. Deep Roy, Mr. Mahender Ralhan & Mr. Nishith Doshi, Advocates.  
Mr. Dinkar Singh (ARCIL).  
Mr. Aman Varma & Ms. Smriti Churiwal, Advocates for R-4.  
Mr. Sumant Batra, Mr. Sanjay Bhatt, Ms. Niharika Sharma, Advocates for Successful Resolution Applicant.

**With**

**Company Appeal (AT) (Insolvency) No. 1159 of 2019**

**IN THE MATTER OF:**

**Orissa MetaliksPvt. Ltd. ...Appellant**

**Versus**

**KshitizChhawchharia&Anr. ...Respondents**

**Present:**

**For Appellant:** Mr. Abhrajit Mitra, Sr. Advocate.  
Mr. Raghunath Ghose, Mr. Santanu Ghose

**Respondent:** Mr. Rony John, Mr. Deep Roy, Mr. Mahender Ralhan &  
Mr. Nishith Doshi, Advocates.  
Mr. Dinkar Singh (ARCIL).  
Mr. Sumant Batra, Mr. Sanjay Bhatt, Ms. Niharika  
Sharma, Advocates for Successful Resolution  
Applicant.

**With**

**Company Appeal (AT) (Insolvency) No. 1242 of 2019**

**IN THE MATTER OF:**

**Indian Renewable Energy  
Development Agency Ltd.**

**...Appellant**

**Versus**

**Ramsarup Industries Ltd. &Ors.**

**...Respondents**

**Present:**

**For Appellant:** Mr. Varsha Banerjee, Advocate.

**Respondent:** Mr. Rony O. John, Mr. Deep Roy, Mr. Mahender Ralhan  
& Mr. Nishith Doshi, Advocates.  
Mr. Kumar Mihir, Advocate for R-4.  
Mr. Dinkar Singh (ARCIL).  
Mr. Sumant Batra, Mr. Sanjay Bhatt, Ms. Niharika  
Sharma, Advocates for Successful Resolution  
Applicant.

**With**

**Company Appeal (AT) (Insolvency) No. 468 of 2020**

**IN THE MATTER OF:**

**Edelweiss FinvestPvt. Ltd.**

**...Appellant**

**Versus**

**Ramsarup Industries Ltd.**

**...Respondent**

Company Appeal (AT) (Ins.) No. 995 of 2020, 988, 1039, 1124, 1125, 1159,  
1242 of 2019, & 468 of 2020.

**Present:**

**For Appellant:** Mr. Shatardu Chakraborty, Sonia Dube, Ms. Kanchan Yadav & Ms. Surbhi Anand, Advocates.

**Respondent:** Mr. Rony O. John, Mr. Deep Roy, Mr. Mahender Ralhan & Mr. Nishith Doshi, Advocates.  
 Mr. Himanshu Bhushan, Advocate for KOTAK Mahindra.  
 Mr. Dinkar Singh (ARCIL).  
 Mr. Aman Varma & Ms. Smriti Churiwal, Advocates for R-2.  
 Mr. Sumant Batra, Mr. Sanjay Bhatt, Ms. Niharika Sharma, Advocates for Successful Resolution Applicant.

**ORDER****(Virtual Mode)**

**07.08.2020:** Heard Learned Counsel for the Appellant concluded his arguments in Company Appeal No. 1039 & 1125 of 2019.

Learned Counsel for the Appellant in Company Appeal No. 995 of 2019 has started his argument but due to paucity of time inconclusive. Learned Counsel for the Respondent in Company Appeal No. 995 of 2019 submits that he has filed one of the application I.A. No. 01/2020 which is not with the record.

The Registry is directed to put up with the record.

Learned Counsel for the Respondent submits that he wants to file an application for taking some additional documents on record.

Allowed to file the same before next date supply the copy to Opponent Counsel.

Learned Counsel for the Appellant in Company Appeal No. 1159 of 2019 is permitted to file two citations.

Company Appeal (AT) (Ins.) No. 995 of 2020, 988, 1039, 1124, 1125, 1159, 1242 of 2019, & 468 of 2020.

Learned Counsel for the Appellant in Company Appeal No. 1039 of 2019 is directed to file convenience compilation before the next date.

Let the matter be fixed on **27<sup>th</sup> August, 2020**.

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[Balvinder Singh]**  
**Member (Technical)**

**[V.P. Singh]**  
**Member (Technical)**

***Sim/md***